**Open Court** 

# CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Contempt Petition No. 53 of 2007 Original Application No. 1456 of 1998

Monday, this the 17th day of March, 2008

Hon'ble Mr. A.K. Gaur, Member (J) Hon'ble Mr. K.S. Menon, Member (A)

- Ram Babu Khare son of Shri Prabhu Dayal Khare, Resident of 949-A/R B-I, T.R.S. Colony Nagra, Jhansi.
- Nand Kishor Goswami Son of Shri Govind Das, Resident of C/o Shri Ram Babu Khare, 949-A/R B.I T.R.S. Colony Nagra, Jhansi.
  Applicants

### By Advocate Sri Amit Kumar

#### **Versus**

- Shri Budh Prakash, General Manager, Central Railway, Chhatrapati Shivaji Terminus, Mumbai.
- Shri V.K. Singh, Divisional Railway Manager, Central Railway, Jhansi.
  Opposite Parties

## By Advocate Sri Ravi Ranjan

#### ORDER

Learned counsel for the applicants contended that the Order passed by this Tribunal dated 25.05.2006 has been stayed by the Hon'ble High Court in Writ Petition No. 12802 of 2008 Union of India and others Vs. R.B. Khare and others. Sri Ravi Ranjan also ascertained this fact. In view of the stay granted by the Hon'ble High Court, this Contempt Petition has become infructuous accordingly same is dismissed and notices issued to the respondents are discharged.

Member (A)

Member (J)